

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-215-2020**

Tony Rodrigues ... Petitioner  
Versus  
The Sub Registrar, Panaji. ... Respondent

Mr. E. Noronha, Advocate for the Petitioner.

Ms. Maria Correia, Additional Government Advocate for the Respondent.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 1<sup>st</sup> December, 2020**

**P.C.**

Stand over to 8<sup>th</sup> December, 2020.

2. We expect the Respondent to sort out this issue or in any case let the Petitioner and the Court know precisely what is the objection regards the registration of the decree in question.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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